

1	2	3
16.	M/s. Rawal Transport Co. (P) Ltd. Near N. Tisra Model School, P.O. Khas Jeenaagora, Dhanbad.	Ex-Servicemen Co.
17.	M/s. New Satnam Transport co. Matkuria, Katras Road, Dhanbad.	Private
18.	M/s. GTS Coal Sales, Katras Road, Dhanbad.	-do-
19.	M/s. Surendra Constructions, 201, Ganga Apartment, Shanti Bhavan Bank More, Dhanbad.	-do-
20.	M/s. Malakumar Engineers (P.) Ltd., Savitri Apartment, Shanti Bhavan, Dhanbad.	-do-
21.	M/s. Coalfield Bhutpurva Sainik Transport Co-opt. Society, Sudamdih, Dhanbad.	Ex-Servicemen Co-opt.
22.	M/s. B.K. Traders, Katras Road, Dhanbad.	Private
23.	M/s. Saurav Transport Co., Gopalka House, P.O. Kirkend Bazar, Dhanbad.	-do-
24.	M/s. Black Gold Transporter (P) Ltd., Damagoria P.O. Kalyani - swari., Burdvan (W.B.).	Ex-Servicemen Co.
25.	M/s. Khunteta Transport, Pootkee Bazar, Dhanbad.	Private

Coal Sector

2604. SHRI RAM TAHAL CHAUDHARY : Will the Minister of COAL be pleased to state:

(a) the efforts made for improving the industrial relations in coal sector during the last six months; and

(b) the extent of loss in production suffered as a result thereof during the aforesaid period?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) In The Coal Companies of Coal India Ltd. the following industrial relations system has been evolved and followed:

Joint Consultative Committees with equal number of representatives of unions and management are functioning at colliery/projects area and company Hqrs., level, to discuss the issues of common interest such as, welfare of the employees, productivity, manpower deployment etc.

Bilateral discussions are also held with the operating Trade Unions on individual and collective grievances of the employees..

At Coal India Hqrs. level, Joint Bipartite Committee for the Coal Industry and its sub-committees are functioning. They decide the wages, perquisites, other service matters and welfare amenities. Pending finalisation of fifth wage agreement, an interim relief

@10% of Basic + Fixed Dearness Allowance as on 30.6.91. has been paid.

The above system is functioning well in the coal companies and as a result the industrial relations in coalfields are by and large harmonious.

(b) In CIL and its subsidiary companies 21,758 tonnes of coal production was lost during the last six months because of strikes on local issues. Besides 1,55,095 tonnes of production was lost on account of stoppage of work due to law and order problems and political bandhs.

[English]

Oil Reserves at Bombay High

2605. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the oil reserves in Bombay High may deplete by the year 2016; and

(b) if so, the steps proposed to augment the oil exploration to meet the domestic requirements?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) By 2016 Bombay High would be in its declining stage.

(b) The measures initiated to boost the indigenous production of Crude Oil include :

- (i) Extension of some enhanced oil recovery schemes from pilot scale to full scale field application.
- (ii) Implementation of certain specialised technologies such as extended reach drilling, Horizontal and Drain Hole Drilling.
- (iii) Obtaining services of international experts wherever considered necessary.
- (iv) Implementation of new projects/schemes.
- (v) Drilling of development and infill wells and putting them on production in quickest possible period.
- (vi) Maintenance of reservoir health by appropriate pressure maintenance methods, work-over jobs and optimisation of production.
- (vii) Offering some medium-small sized fields to JVC/private parties by Govt.

[Translation]

Sardar Sarovar Project

2606. SHRIMATI BHAVNA CHIKHLIA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of progress achieved so far regarding construction of an irrigation by-pass tunnel at Sardar Sarovar Project;

(b) whether the construction work of said tunnel is likely to be completed within the schedule time; and

(c) if not, the steps taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) to (c). The construction of the proposed Irrigation By-pass Tunnel at Sardar Sarovar Project has not been taken up since this is a disputed issue among the party States.

Publicity, Song and Drama Units

2607. SHRI N.J.RATHVA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the location of offices/units of Publicity Department under his Ministry in Gujarat;

(b) the details of Music and Drama units situated in Gujarat;

(c) the number of programmes presented by each of these units during the last three years; and

(d) the details of expenditure incurred on these units during each of the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) Besides its Regional Office at Ahmedabad, the Directorate of Field Publicity of Ministry of Information and Broadcasting has eleven (11) Field Publicity Units in Gujarat located at Ahwa, Ahmedabad, Bhavnagar, Bhuj, Godhra, Himatnagar, Junagarh, Palanpur, Rajkot, Surat and Vadodara.

(b) Song and Drama Division of this Ministry does not have any office in Gujarat. Requirement of the State is taken care of by the Division's Regional Office in Pune.

(c) Number of programmes organised by the Directorate of Field Publicity and song and Drama Division in Gujarat during the last three years, is indicated below :

Year	No. of Programmes	
	Directorate of Field Publicity	Song and Drama Division
1991-92	7483	955
1992-93	6251	948
1993-94	4865	536

(d) The details of expenditure incurred by Directorate of Field Publicity on its Field Publicity Units in Gujarat and by Song and Drama Division on the programmes performed in the State during each of the last three years are given below :

Year	Expenditure	
	Directorate of Field Publicity	Song and Drama Division
1991-92	Rs. 26,12,080/-	Rs. 3,37,135/-
1992-93	Rs. 28,09,713/-	Rs. 4,46,820/-
1993-94	Rs. 31,96,373/-	Rs. 5,53,700/-

[English]

Capping of Oil Well

2608. SHRI D.VENKATESWARA RAO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Union Government have called new approach to cap the oil well fire raging in Pasarlapudi in Andhra Pradesh;

(b) whether any new experts were called; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c). ONGC sought help from professional firefighters from the USA. Initially, the services of M/s. Neal Adams Fire Fighters Inc., Houston